

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:4410
ANSWERED ON:21.04.2015
AGRICULTURAL LAND AFFECTED BY CHEMICAL WATER
Rathod Shri Dipsinh Shankarsinh;Rawal Shri Paresh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government has conducted any survey to control the damage to agricultural land from the polluted water containing chemicals being discharged from chemical units without any water treatment in the country;
- (b) if so, the details thereof, State-wise including Gujarat; and
- (c) the action plan of the Government to protect the agricultural land from the industrial water in Gujarat and other States?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (DR. SANJEEV KUMAR BALYAN)

- (a) No, Madam.
- (b) Doesn't arise.
- (c) For safe disposal of industrial effluents, the Government has notified discharge norms under the Environmental (Protection) Act, 1986.